



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 205 Dispur, Friday, 19th September, 2014, 28th Bhadra, 1936 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 19th September, 2014

No. LGL.98/2014/16.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XI OF 2014

(Received the assent of the Governor on 15th September, 2014)

THE ASSAM AGRICULTURAL UNIVERSITY (AMENDMENT) ACT, 2014

AN ACT

further to amend the Assam Agricultural University Act, 1968.

Whereas it is expedient further to amend the Assam Agricultural University Act, 1968, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam
Act, No
XXIV of
1968.

It is hereby enacted in the Sixty-fifth Year of the Republic of India, as follows:-

Short title,
extent and
commencement

1. (1) This Act may be called the Assam Agricultural University (Amendment) Act, 2014.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment
of section 19

2. In the principal Act, in section 19, in sub-section (3), in the proviso, for the figure "65" appearing in between the words "of" and "years", the figure "70" shall be substituted.

S. M. BUZAR BARUAH,

Secretary to the Government of Assam,
Legislative Department, Dispur.